

O.A./48/87

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CORAM : HON'BLE MR P H TRIVEDI :: VICE CHAIRMAN
HON'BLE MR P M JOSHI :: JUDICIAL MEMBER

28/1/1987

The applicant has no cause at this stage, and because ~~of~~ another person Shri Chiranjilal has a cause in which he has a grievance regarding his transfer, the applicant in this case can not be said to have any cause. The applicant is free to approach the Tribunal as and when any grievance arise in respect of any order passed above the applicant. With this observation, the application is summarily disposed of.

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(P H TRIVEDI)
VICE CHAIRMAN

smj
(P M JOSHI)
JUDICIAL MEMBER